**GOVERNMENT OF INDIA**

**MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION**

**DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 220**

 **TO BE ANSWERED ON 6th DECEMBER, 2013**

**Modernisation of PDS**

220. SHRI AMBETH RAJAN:

 **Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION miHkksDrk ekeys] [kk|** **vkSj lkoZtfud forj.k ea=h** **be pleased to state:**

(a) whether it is a fact that modernisation of Public Distribution System (PDS) has come to a grinding halt due to the Food Security Act; and

(b) if so, the details thereof?

**A N S W E R**

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION**

**(PROF. K.V. THOMAS)**

(a) & (b): No, Sir. Strengthening and streamlining of the Targeted Public Distribution System (TPDS) is a continuous process. Further, the National Food Security Act, (NFSA), 2013 also provides for progressively undertaking reforms in the TPDS which inter-alia comprise application of information and communication technology tools including end-to-end computerisation, leveraging “aadhaar” for unique identification, full transparency of records, etc.

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